

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/147/2019

Date of order: 20.09.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

ANINDYA ROY
VS.
EASTERN RAILWAY

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Mr. D. Nandi, Counsel

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for both sides are present.

2. In view of the letter of the applicant dated 15.06.2019 to the DRM, he does not want to pursue the matter any further.
3. Accordingly, the OA is disposed of as withdrawn.
4. Memo of withdrawal is taken on record.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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